

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/555/ (IB)/2018  
NAME OF THE PETITIONER(S) : ARIES  
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD  
UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1. 2. Manojaram.

counsel for petitioner.

P. M. M. M.  
24/7/18

**CP/555/IB/2018**

**ORDER**

Counsel for Petitioner present. Counsel for Respondent was called absent. As per the orders passed in CP/682/IB/2017 dated 16.07.2018 by the Single Bench of this Tribunal, the counsel for petitioner is directed to place his claim before the IRP. In view of the above direction issued to the petitioner, **CP/555/IB/2018** stands disposed of.

*-sel-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sel-*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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